

Setting up of a Tourist Complex in Palghat, Kerala

22. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal for setting up a tourism complex at Palghat in Kerala linking Malampuzha, Nelliampathy, and Parambikkulam etc; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION : (SHRI ASHOK GEHLOT) : (a) and (b). There is no proposal presently under consideration of the Department of Tourism for setting up of tourism complex at Palghat in Kerala linking Malampuzha, Nelliampathy and parambikkulam etc.

However, Malampuzha has been identified by the Department in consultation with the State Government in one of the travel circuits for the development of tourist facilities through the Centre, State and the Private Sectors.

“RESOLUTION IN UNEP MEETING ON POVERTY, POPULATION AND ENVIRONMENT”

23. SHRI M. SUBHA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether India had moved a Resolution of United Nations Environment programme meeting on 28 May, 1984 in Nairobi on poverty, population and environment which was adopted unanimously;

(b) if so, the implementation measures which have been taken in the country in this respect and the result thereof;

(c) whether Government have succeeded in its efforts to introduce sewerage regulations, discharge of pollutants in rivers from Industries and air pollution; and

(d) if so, the results of these efforts?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) Yes Sir, A resolution on population and environment was moved by India was adopted.

(b) The resolution envisaged the inclusion of the issue of population in relation to environment as a topic in the state of environment report for the year 1985, Government of India is not expected to take any steps in pursuance of the resolution at this stage.

(c) and (d). Guidelines for sewerage regulations have been framed for 12 Metropolitan cities. They are at various stages leading to enforcement of the regulations. Minimal national standards have been fixed for 12 polluting industries. For others, standards are being formulated. Regulations have been framed under the Air Pollution Control Act. Out of 4109 large and medium industries 1966 units have installed pollution control equipment. Other are being persuaded to adopt necessary measures. The Government has succeeded to a considerable measure in its efforts.

IMPORT OF COLOUR T.V. SET

24. SHRIMATI KISHORI SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have seen a news item in the Economic Times of March 1, 1985 that import of colour T.V. sets is being considered in view of the shortage of these sets;

(b) if so, whether indigenous colour TV makers have protested against this move; and